Dear Vinod,

This refers to the Department of Telecommunication’s letter No. 13-1/2001-BSII/Vol-III dated 18th August, 2003, requesting the TRAI, for recommendations to the Government as per directions contained in the Hon’ble TDSAT’s Order dated 8th August, 2003 in Petitions No.1, 2 &3 of 2001 filed by COAI and others against Union of India.

2. To formulate its recommendations on the above issues, TRAI in line with its established practice, has completed a process of public consultations to ensure transparency and due consultation in its decision making process. This process included preparation of a Consultation Paper on the matter, which made an attempt to analyse the various issues relating to additional entry fee payable by BSOs for providing WLL(M)Service, level playing field between WLL(M) service and Cellular Mobile Service which included compensation already provided to CMSPs for allowing WLL (M) Service, additional spectrum fee chargeable for the additional spectrum beyond 5 MHz for WLL(M) Service, relief to cellular mobile operators with regard to Points of Interconnection between CMSPs and BSOs, and increasing the retention of 5% access charge to a reasonable level. Open House discussions were held to obtain views of the general public and other stakeholders. In these Open House Sessions further submissions were also sought from the stakeholders based on the views expressed by different parties during these Sessions. TRAI received very useful inputs from the different stakeholders viz. consumers, consumer’s organizations, service providers and organizations of service providers. All these inputs have been duly considered by TRAI, before finalising its recommendations on the subject.

3. We are forwarding with this letter the recommendations on the subject (Annexure ‘A’) and Consultation Paper issued by us (Annexure ‘B’).

4. A Press Note issued in this regard is also enclosed (Annexure ‘C’).

5. The recommendations along with the text of this letter have been placed today on the TRAI website (www.trai.gov.in) for public information.

With regards,

Yours sincerely,

( Pradip Baijal )

Shri Vinod Vaish,
Secretary,
Department of Telecommunications,
Sanchar Bhavan,
New Delhi.